

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A. NO. 431 of 1996

Thursday, this the 11th day of April, 1996

CORAM

HON'BLE MR JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN

HON'BLE MR P V VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

Anil Kumar.R, Vakkayil House,
Adinadu North, Clappana (P.O.),
Karunagapally, Kollam District. ... Applicant

By Advocate M/s P.B. Sureshkumar.

Vs

- 1 Union of India, represented by
the Chairman of Railway Board,
Railway Bhavan, New Delhi.
- 2 The General Manager,
Southern Railway, Madras.
- 3 The Divisional Railway Manager,
Southern Railway,
Thiruvananthapuram.
- 4 The Divisional Personnel Officer,
Southern Railway,
Thiruvananthapuram. ... Respondents

By Advocate Mr K V Sachidanandan, ACGSC (represented).

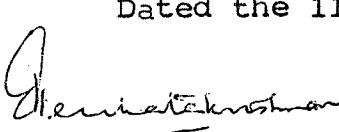
The application having been heard on 11th April 1996,
the Tribunal on the same day delivered the following:

O R D E R

CHETTUR SANKARAN NAIR (J), VICE CHAIRMAN

Learned counsel for applicant seeks leave to
withdraw the application. We grant leave and dismiss
the application without expressing any opinion on the
merits. The dismissal will not operate as res. judicata.

Dated the 11th April, 1996.


P V VENKATAKRISHNAN
ADMINISTRATIVE MEMBER


CHETTUR SANKARAN NAIR (J)
VICE CHAIRMAN